

above expenditure is shared on 50:50 basis between State & Central Government & when incurred through NGOs, is on 45:45:10 basis.

Similarly another Scheme for Beggary Prevention was introduced during 1992-93. Under the scheme, grant-in-aid of Rs.1 lakh is provided to State/UT for establishing of Work Centres in Beggar Homes for providing vocational training and technical education to beggars, engaging them on productive work.

[Translation]

Welfare Schemes for Labourers

967. SHRI THAWAR CHAND GEHLOT : Will the Minister of LABOUR be pleased to state :

(a) whether some facilities have been made available to the labourers under Workers Welfare Fund Scheme by the Labour Welfare Organisation of the Government;

(b) if so, the details thereof during each of the last three years, State-wise; and

(c) the number of houses constructed and amenities provided for the workers in Madhya Pradesh?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) Yes, Sir

(b) and (c) Welfare facilities to Beedi, Cine, Mine (Iron Ore, Manganese Ore, Chrome Ore Mines, Limestone & Dolomite Mines, Mica Mines) workers in all States, including Madhya Pradesh are being provided in the fields of health, housing, education and recreation under the respective Workers Welfare Funds. The lists of these welfare schemes are given in the Statement

The number of houses constructed for these workers in Madhya Pradesh from 1992-93 to 1994-95 is given below.

	Type-II	E.W.S	
1992-93	40	144	
1993-94	72	40	
1994-95	178	1000	(development charges paid)

STATEMENT

List of Welfare Schemes for Beedi Workers.

S.No.	Name of the Scheme
1	2
1.	Static-cum-Mobile/Static Allopathic and Static Ayurvedic Dispensaries
2.	Scheme for Reservation of Beds in T.B. Hospitals.

1	2
3.	Scheme for Domiciliary Treatment of beedi workers suffering from T.B.
4.	Scheme for Treatment of Beedi Workers suffering from Cancer.
5.	Schem for Treatment of Beedi workers suffering from Mental Diseases.
6.	Scheme for Treatment of Beedi Workers (including Gharkhata Workers) suffering from Leprosy
7.	Grant of Financial Assistance to Beedi Workers for purchase of Spectacles.
8.	Maternity Benefit Scheme for Female Beedi Workers.
9.	Scheme for payment of Monetary Compensation for Sterilisation to Beedi Workers
10.	Re-imbusement of expenditure as financial assistance to Beedi Workers in respect of Heart Diseases.
11.	Re-imbusement of expenditure as financial assistance to Beedi Workers in respect of Kidney Transplantation

Social Security :

1. Group Insurance Scheme

Housing :

1. Build Your Own House Scheme
2. Housing Scheme for Economically Weaker Section of Beedi Workers
3. Grant of Subsidy to Co-opertive Societies of Beedi Industry for construction of worksheds and godowns
4. Group Housing Scheme

Education :

1. Award of Scholarship to the Children of Beedi Workers (including Gharkhata Beedi Workers)
2. Composite Scheme for Financial Assistance to the School going children of Beedi Workers for Supply of one set of dress, slates, note books and text books
3. Payment of incentives on passing final University Board examinations from High School onwards
4. Scheme to provide incentive/financial assistance of Re.1/- to female children of Beedi Workers, on the basis of attendance in schools

Recreation :

1. Establishment of Audio-Visual Sets/Cinema Vans/ Exhibition of Films
2. Organising sports, games, social and cultural activities for Beedi Workers.
3. Holiday Home Scheme for Beedi Workers.

1	2
4.	Supply of T.V. Sets to the Beedi Workers Industrial Co-Operative Societies.
5.	Establishment of Community Hall in Beedi Workers Housing Colony with colour T.V. Set

List of Welfare Schemes for Cine Workers

S.No.	Name of the Scheme
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Health :

1. Scheme for re-imburement of expenditure as financial assistance to Cine Workers suffering from Heart diseases.
2. Scheme for re-imburement for actual treatment charges to Cine Workers suffering from Cancer

Education :

1. Payment of incentives on passing final University Board Examinations from High School onwards
2. Scheme to provide incentive/financial assistance of Re 1- to female children of Cine Workers, on the basis of attendance in Schools
3. Award of Scholarship to the children of Cine Workers

List of welfare schemes for Mine (Iron Ore, Manganese Ore, Chrome Ore, Limestone and Dolomite Mines, Mica Mines) Workers

S.No.	Name of the Scheme
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1	2
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Health :

1. Scheme for reservation of beds in T.B. Hospitals
2. Scheme for treatment of Mine Workers suffering From Mental diseases
3. Scheme for treatment of mine workers suffering from Leprosy
4. Scheme for Domiciliary treatment of mine workers suffering from T.B.
5. Maternity benefit scheme for female mine workers
6. Re-imburement of actual cost of treatment to mine workers suffering from Cancer
7. Grant of Financial Assistance to mine workers for purchase of Spectacles.
8. Scheme for payment of extra Monetary Compensation for Sterilisation to mine workers
9. Re-imburement of expenditure as financial assistance to mine workers in respect of Heart Diseases.

1	2
10.	Re-imburement of expenditure as financial assistance to mine workers in respect of Kidney Transplantation.
11.	Scheme for payment of Compensation in case of Fatal and Serious Accident to mine workers
12.	Scheme for providing artificial limbs to mine workers.
13.	Grant-in-aid to Iron Ore and Limestone & Dolomite Mines Managements for purchase of Ambulance Vans.

Housing :

1. Build Your Own House Scheme
2. Group Housing Scheme
3. Type I Housing Scheme
4. Type II Housing Scheme

Education:

1. Award of Scholarship to School/College going children of mine workers
2. Composite scheme for Financial Assistance to the School going children of mine workers for supply of one set of dress, slates, note books and text books
3. Assistance to mine owners for running Central Library
4. Assistance for purchase of School buses to the mine managements
5. Assistance to the mine managements for maintenance of Libraries
6. Grant-in-aid for recognised schools in the Iron Ore Mining areas for purchase of furniture & equipment
7. Mid-day meals scheme
8. Payment of incentives on passing final University Board examinations from High School onwards
9. Scheme to provide incentive/financial assistance of Re 1- to female children of mine workers, on the basis of attendance in schools

Recreation :

1. Organising Sports, Social, Cultural activities for mine workers
2. Scheme to provide buses for transportation of mine workers
3. Establishment of Audio Visual Sets Cinema Vans, Exhibition of films
4. Excursion-cum-study tours
5. Supply of T.V. Sets
6. Setting up of multipurpose Institutes/Developed Multipurpose Institutes.

1	2
7. Setting up of Welfare Centres.	
8. Grants to M.P.s/D.M.P.s./ Welfare Centres.	
9. Sports Grounds.	
10. Holiday Homes.	

Water Supply:

1. Sinking of Wells.
2. Assistance to Small Mines Owners.
3. Water Supply Scheme For high mines.

[English]

Bailadila Mines

968 SHRI G.G. SWELL : Will the Minister of STEEL be pleased to state :

(a) whether the decision to lease out deposit 11-B of Bailadila Mines to a private person, Nippon Denro, in the name of a joint venture by National Mineral Development Corporation was taken against the written objections of the Ministry of Finance;

(b) if so, the objections of the Ministry of Finance;

(c) whether the Ministry of Steel and the NMDC sought to procure a post mortem endorsement of its cost and method and updation of the development of the deposit valued at Rs. 1.685 16 lakhs from the Institute of Costs and Works Accountant of India; and

(d) if so, the facts thereof?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) and (b). Initially at the time of inter-ministerial consultations prior to government decision to allow the National Mineral Development Corporation Limited (NMDC) to develop Bailadila Deposit 11-B in joint venture, certain observations were made by the Ministry/Department consulted, including Ministry of Finance (Department of Expenditure), such as inadequate consideration proposed to be charged, NDMC taking up the development of the mine itself in view of its better profitability vis-a-vis Bailadila 10/11-A Project and NMDC's ability to raise resources for the project as well as offer of the mine for competitive bids. The Government after taking due note of these observations as well as other views expressed in favour of the proposal, considered the matter at the highest level and accorded its approval on 12.6.95/13.6.95 permitting NMDC to participate in a joint venture company for the development of Bailadila 11-B Deposit

(c) and (d). In terms of the approval granted by the Government, NMDC updated the actual expenditure incurred by it on Deposit 11-B and obtained confirmation in writing from the Institute of Cost and Works Accountants of India to the extent that methods/principles

adopted for updating the cost are appropriate and reasonable.

[Translation]

Reservations for OBCs

969. SHRI O.P. JINDAL : Will the Minister of WELFARE be pleased to refer to the reply given to Unstarred Question No.396 on February 29, 1996 and state :

(a) whether the Government propose to provide reservation of seats in educational institutions including technical institutions to the students belonging to other backward classes;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) to (c). The matter is under consideration of the Government.

Prices of Essential commodities

970. SHRI ANAND RATNA MAURYA : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state

(a) whether there is a steep hike in the prices of essential commodities like sugar, rice, pulses, ghee, soap and tea during the last few years and the common people are facing difficulties in their livelihood

(b) if so, the steps propose to be taken by the Government to check the price rise permanently and to provide essential commodities to all by reducing their prices;

(c) whether the Government propose to make effective changes in the Essential Commodities Act by incorporating provisions containing stern action against those traders who hike prices voluntarily and provide these commodities to the people all over the country at fixed prices; and

(d) if so, the time by which these steps are likely to be taken?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :

(a) A statement showing the trend in the Wholesale Price Indices of selected essential commodities is given in the statement.

(b) With a view to keeping the prices of essential commodities under check, the Public Distribution System is being strengthened to provide Foodgrains at cheaper rates to the poor strata of the society. Besides, stringent actions are being taken against the speculators, hoarders and traders indulging in unfair trade practices. The essential commodities are also being supplied